

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:936
ANSWERED ON:05.08.2011
NATIONAL REGULATORY AUTHORITY
Deo Shri Kalikesh Narayan Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to set up National Regulatory Authority for private hospitals, nursing homes and special care facilities to ensure quality services, affordable fees and to check malpractice; and

(b) if so, the details thereof alongwith the current mechanism to control and regulate such matters?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) There is no such proposal under consideration of the Government. However, the Clinical Establishments (Registration and Regulation) Act, 2010 has been enacted by the Parliament. Once adopted by the States, it would be the responsibility of the State Governments to ensure quality services and keep a check on malpractices in private hospitals, nursing homes and special care facilities.